

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI



**ORDER**

The following postings and transfers are hereby made with immediate effect:

S No.	Name	From	To
1.	Ms. Ratna Sharma (EC : 3392)	Sr. P.A in the Court of undersigned.	Sr. P.A. in the Court of Ms. Savita Rao, District Judge (Commercial Court-04), Shahdara District, Karkardooma Courts, Delhi.
2.	Sh. Kamesh Ahuja (EC:95983847)	P.A. in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	P.A. in the Court of undersigned.
3.	Ms. Pratibha Kumari (EC:37842925)	P.A. in the Court of Ms. Savita Rao, District Judge (Commercial Court-04), Shahdara District, Karkardooma Courts, Delhi.	P.A. in the Court of Sh. Himanshu Raman Singh, JSCC-ASCJ-GJ, Shahdara District, Karkardooma Courts, Delhi.
4.	Sh. Pankaj Hans (EC: 64207426)	P.A. in the Court of Sh. Himanshu Raman Singh, JSCC-ASCJ-GJ, Shahdara District, Karkardooma Courts, Delhi.	P.A. in the Court of Sh. Arun Goel, ADJ-03 Shahdara District, Karkardooma Courts, Delhi.
5.	Sh. Avinash Ranjan Lal (EC:33579462)	P.A. in the Court of Sh. Arun Goel, ADJ-03 Shahdara District, Karkardooma Courts, Delhi.	P.A. in the Court of Ms. Preeti Parewa, CMM, Shahdara District, Karkardooma Courts, Delhi.

Note:

- 1) Ms. Anjali Nirwan, P.A. posted in the Court of Ms. Preeti Parewa, CMM, Shahdara District, is hereby transferred and directed to join her duties in the Office Pool, Administration Branch, Shahdara District on return from leave.
- 2) Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

*Shalinder*  
(SHALINDER KAUR)

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

No. 10655-663 /Admn./P&T/SHD/KKD/2022

Delhi, the Dated 25/11/22

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. I, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned. *(Signature)*
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

*Shalinder*  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

web site

web site